

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2713**

TO BE ANSWERED ON THE 2ND AUGUST, 2016/SHRAVANA 11, 1938 (SAKA)

SECURITY THREAT AT AIRPORTS

2713. SHRIMATI SANTOSH AHLAWAT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attack at Brussels airport has exposed a major chink in the security at Indian airports;

(b) if so, the action taken by the Government in this regard;

(c) whether it is a fact that passengers bags are checked only after they checked in and hand bags much later at the security frisking area which means that a passenger can take anything inside a terminal right up to the check-in and security check area;

(d) if so, whether the Government is planning to review the security arrangements at the airports; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): In view of the recent terrorist attacks/incidents at Istanbul and Brussels airports, security of Airports, has been reviewed and an Advisory issued to all the State Governments/Union

Territories Administrations/Airport authorities/Airline Operators and other security agencies for strengthening the security of Airports.

(c): Random Checking of baggages and random frisking of passengers at the departure entry gate itself, based on profiling is done so that no passenger can take anything suspicious upto check in area. However, in security hold area, the passengers are frisked at the pre-embarkation security check point and their cabin baggages screened with the help of X-ray Baggage Inspection System (XBIS) and Explosive Trace Detector (ETD).

(d) & (e): Review of security arrangements at airports is carried out on a regular basis and upgraded as per requirements with involvement of all security agencies and stakeholders, depending upon threat perceptions.
